

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO.1172
TO BE ANSWERED ON 7.12.2015**

Closure of Institutions

1172. SHRI MALYADRI SRIRAM:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the University Grants Commission (UGC) has given a notice to various institutions including Tata Institute of Social Sciences and Homi Bhabha National Centre to close down within a month;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): Institutions Deemed to be Universities are regulated as per the provisions of University Grants Commission (UGC) (Institutions Deemed to be Universities) Regulations, 2010 and its amendments from time to time. As mandated under the UGC Guidelines, 2000 and now the existing UGC Regulations, 2010, these Institutions are required to take prior approval of the Government of India (Ministry of Human Resource Development) to start/establish Off-Campus Centres.

UGC has found that some of the Institutions Deemed to be Universities namely; (i) Banasthali Vidyapeeth, Rajasthan; (ii) Birla Institute of Technology, Mesra; (iii) Birla Institute of Technology & Sciences, Pilani; (iv) Homi Bhabha National Institute, Mumbai; (v) Indian School of Mines, Dhanbad; (vi) Indian Veterinary Research Institute, Izatnagar, UP; (vii) Lakshmibai National Institute of Physical Education, Gwalior; (viii) Narsee Monjee Institute of Management Sciences, Mumbai; (ix) Tata Institute of Fundamental Research, Mumbai and (x) Ponnaiyah Ramajayam Institute of Science & Technology, Thanjavur have started Off-Campus Centre (s) without the prior permission either of the UGC or the Ministry of Human Resource Development.

Accordingly, UGC vide letter dated 9th November, 2015 has asked the Institutions to close Off-Campus Centre(s) of these institutions which have been started/established without prior permission of the Ministry.
